

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) No. 870/2025

SUBHASH SINGH THAKUR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 67508/2025 - INTERVENTION/IMPLEADMENT

Date : 01-08-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ATUL S. CHANDURKAR
[IN CHAMBER]

For Petitioner(s) : Mr. Divyesh Pratap Singh, AOR
Mr. Amit Sangwan, Adv.

For Respondent(s) : Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

Mr. Sourav Singh, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 67508 of 2025 is an application seeking impleadment of the State of Maharashtra through the Secretary of Home Ministry, Mantralaya, Mumbai as Respondent No. 5 in the instant Special Leave Petition. It is pointed out that in the proceedings before the High Court, the State of Maharashtra was represented through Secretary of Home Ministry, Mantralaya, Mumbai.

Learned counsel appearing for the State of Maharashtra accepts notice and submits to the orders of the Court.

Accordingly, I.A. No. 67508 of 2025 stands allowed. The impleadment be carried out in ten days.

List the matter before the Court, thereafter.

(GINNY MEHTA)
SENIOR PERSONAL ASSISTANT

(AVGV RAMU)
COURT MASTER (NSH)